

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **14.08.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 386/2026 For Stay IA No. 1116/2026	Siddarathan Gowthaman Vs State Bank of India & Anr.	Mr. NP Vijaykumar	
2.	Comp App (AT) (CH) (Ins) No. 389/2026	Supreme Plascare India Pvt Ltd Vs Shiroo Polymers Pvt Ltd	Mr.Rohan Rajasekaran	
3.	Comp App (AT) (CH) (Ins) No. 400/2026 For Exemption IA No. 1147/2026 For Stay IA No. 1148 & 1149/2026	T Shyamprasad Suspended Director of Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & Anr	Ms. Arthi Fernandes	
4.	Comp App (AT) (CH) (Ins) No. 374/2026 For Stay IA No. 1069/2026 For Additional Docs IA No. 1137/2026	Prashanth Boorugu Vs State Bank of India & Anr. WITH	Ms. Aakanksha Nehra	Mr. ML Ganesh For Caveator
5.	Comp App (AT) (CH) (Ins) No. 375/2026 For Stay IA No. 1071/2026 For Additional Docs IA No. 1139/2026	Sarita Boorugu Vs State Bank of India & Anr.	Ms. Aakanksha Nehra	Mr. ML Ganesh For Caveator

Admission – Notice Ordered

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 300/2026 For Stay IA No. 851/2026 For Urgent Hearing IA No. 852/2026 To dispense with IA No. 853/2026	GRK Reddy Vs Pegasus Assets Reconstruction Company Pvt Ltd & Anr	Ms. M Savitha Devi	

B. Without Interim Order				
7.	Comp App (AT) (CH) No. 158/2025 For Stay IA No. 1638/2025 For Additional Docs IA No. 1639/2025 To Dispense with IA No. 1642/2025 For Direction IA No. 589/2026 To Adv. Hg. IA No. 637 & 502/2026	Aubergine Properties Pvt Ltd & Anr. Vs Axis Trustee Services Ltd WITH	Mr. TS Suresh	Mr. MV Swaroop
8.	Comp App (AT) (CH) No. 159/2025 For Stay IA No. 1646/2025 For Additional Docs IA No. 1647/2025 To Dispense with IA No. 1648/2025 (With Defects)	Aubergine Properties Pvt Ltd & Anr. Vs Nehal Akther & Anr.	Mr. TS Suresh	Mr. Keerthikaran Murali For Caveator
9.	Comp App (AT) (CH) (Ins) No. 309/2025 For Stay IA No. 914/2025 To dispense with IA No. 915/2025	FirstStep Ventures Ltd Resolution Applicant of Frontier Lifeline Pvt Ltd Vs S. Rajagopal Chairman- Monitoring Committee of Frontier Lifeline Pvt Ltd	Mr. Anirudh Krishnan	Mr. B Dhanaraj
10.	Comp App (AT) (CH) (Ins) No. 35/2026 For Exemption IA No. 80/2026 For Stay IA No. 81/2026 For Direction IA No. 83/2026	Devadas K Suspended Director of Venue Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
11.	Comp App (AT) (CH) (Ins) No. 36/2026 For Stay IA No. 85/2026 For Exemption IA No. 86/2026 For Direction IA No. 87/2026	Maran M Suspended Director of Shaft Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
12.	Comp App (AT) (CH) (Ins) No. 37/2026 For Exemption IA No. 88/2026 For Stay IA No. 89/2026 For Direction IA No. 91/2026	Anny Johnson J Suspended Director of Navigator Creators Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
13.	Comp App (AT) (CH) (Ins) No. 38/2026 For Exemption IA No. 93/2026 For Stay IA No. 94/2026 For Direction IA No. 95/2026	Selvaraj Moses G Suspended Director of Miller Builders Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	

14.	Comp App (AT) (CH) (Ins) No. 39/2026 For Stay IA No. 98/2026 For Exemption IA No. 99/2026	Maran M Suspended Director of Dublin Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr.	Mr. K Pawan Jhabakh	
15.	Comp App (AT) (CH) No. 56/2026 For Direction IA No. 786/2026	Nanjappa Mallikarjuna & 7 Ors. Vs My Towers Builders & Developers Pvt Ltd & 6 Ors.	Mr. S Vivekananda	Mr.Raghuram Cadambi R2-R5
16.	Comp App (AT) (CH) No. 66/2026 For Exemption IA No. 902/2026	B Prasad & 6 Ors Vs X-Calibre Knives Pvt Ltd & 9 Ors.	Mr. Arjun Suresh	Mr.P Kamalahasan R1
17.	Comp App (AT) (CH) (Ins) No. 142/2026 For Stay IA No. 428/2026	G K Ispat Pvt Ltd Vs Shivadutt Bannanje, The Common Liquidator of BT & FC Pvt Ltd. & Bangalore Dehydration and Drying Equipment Company Pvt Ltd & 3 Ors	Mr. TK Bhaskar	Mr.Raghuram Cadambi R1
18.	Comp App (AT) (CH) (Ins) No. 196/2026	Jaldhi Overseas Pte Ltd Vs Anand Transport Pvt Ltd	Mr. Deepak Narayanan	Mr. G Guruprasath

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt Ltd Vs S. Rajendran, RP & Head - Monitoring Committee in the matter of Empee Distilleries Ltd & Anr	Mr. K Gaurav Kumar	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi R2
B. Without Interim Order				
20.	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt Ltd & 4 Ors Vs Anjani Kumar Agarwal & 10 Ors WITH	Mr. TK Bhaskar	Mr. CV Shailandhran R1- R6 Mr. Kushagra Pandit R7 R8 R10 R11

21.	Comp App (AT) (CH) No. 1/2022 For Direction IA No. 192/2022	Anjani Kumar Agarwal & 5 Ors. Vs DRS Logistics Pvt Ltd & 10 Ors	Mr. CV Shailandhran	Ms. Kirti Mewar R1 R2 R7 & R11 Mr. TK Bhaskar R3 Mr. Kushagra Pandit R4 R5 R8 R10
22.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt Ltd Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt Ltd & Anr	Mr. K Pawan Jhabakh	Mr. NP Vijaykumar R2

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt Ltd Vs Kiran Gubba, Director, Gubba Cold Storage Pvt Ltd & Anr	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
24.	Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025	Anand Jain, Suspended Director of Hallmark Infrastructure Pvt Ltd Vs Pathukasahasram Ragunathan Raman, IRP of Hallmark Infrastructure Pvt Ltd & Anr	Mr. Rahul Balaji	Mr. B Dhanaraj R1 Mr. S Sathiyarayanan R2
25.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025	Reji Abraham Suspended Managing Director of Aban Offshore Ltd Vs Punjab National Bank & Anr	Mr. Sumesh Dhawan	Mr. ML Ganesh R1
B. Without Interim Order				
26.	Comp App (AT) (CH) (Ins) No. 151/2024 For Stay IA No. 402/2024 For Exemption IA No. 401/2024	Swan LNG Pvt Ltd Vs Krishna Komaravolu, RP of Mantovani Di Dharti Pvt Ltd & 4 Ors	Mr. Zain A Khan	Mr. P Ramesh Babu R1
27.	Comp App (AT) (CH) (Ins) No. 269/2024	State Bank of India Vs B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr. WITH	Mr. R Imayavaramban	

28.	Comp App (AT) (CH) (Ins) No. 302/2024	State Bank of India Vs B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr	Mr. R Imayavaramban	
29.	Comp App (AT) (CH) (Ins) No. 477/2024 For Stay IA No. 1315/2024	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Proteins Pvt Ltd WITH	Mr.S Sathiyarayanan	Mr. Y Suryanarayana
30.	Comp App (AT) (CH) (Ins) No. 32/2025 For Stay IA No. 120/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Grains and Mills Pvt Ltd WITH	Mr.S Sathiyarayanan	Mr. Y Suryanarayana
31.	Comp App (AT) (CH) (Ins) No. 33/2025 For Stay IA No. 122/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Nutritions Pvt Ltd	Mr.S Sathiyarayanan	Mr. Y Suryanarayana
32.	Comp App (AT) (CH) (Ins) No. 27/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt Ltd & Anr WITH	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2
33.	Comp App (AT) (CH) (Ins) No. 28/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt Ltd & Anr	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2
34.	Comp App (AT) (CH) (Ins) No. 216/2025 For Stay IA No. 659/2025	K Paramasivam Discharged Director, Sri Maharaja Oil Imports and Exports India Pvt Ltd Vs R Raghavendran RP (Now Liquidator) Sri Maharaja Oil Imports and Exports India Pvt Ltd.	Mr. PJ Rishikesh	Mr. B Dhanaraj
35.	Comp App (AT) (CH) (Ins) No. 398/2025 For Direction IA No. 558/2026	VN Ajit Kumar & 8 Ors Vs Annie Abraham, Liquidator, MIR Realtors Pvt Ltd & 5 Ors.	Mr. V N Ajit Kumar Party-in-person	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R3 Mr. Jayesh Mohankumar R4 Mr. Rithvik Anand R5, R6
36.	Comp App (AT) (CH) (Ins) No. 447/2025 For Stay IA No. 1288/2025	Vinod Kumar JS & Anr Vs Annie Abraham Official Liquidator of MIR Realtors Pvt Ltd & 2 Ors	Mr. Kaushik N Sharma	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R2 Shivkumar & Suresh R3

37.	Comp App (AT) (CH) (Ins) No. 454/2025 For Stay IA No. 1634/2025	Haritham Buyer's Association Vs VN Ajit Kumar & 11 Ors	Mr. K Jayesh Mohankumar	Mr. VN Ajit Kumar R1 Mr. Ashwin Shanbhag R10 Mr. Mohan Jacob George R12
38.	Comp App (AT) (CH) (Ins) No. 443/2025 For Stay IA No. 1272/2025	Ashok Sachdev Vs Call Express Constructions Pvt Ltd Through Subramaniam Aneetha, RP & Anr	Mr. Mayan H Jain	Mr. Arjun Suresh R1 Mr. Pranava Charan R2
39.	Comp App (AT) (CH) (Ins) No. 102/2026 For Exemption IA No. 307 & 309/2026 For Stay IA No. 308/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd	Mr. Arjun Rao	Mr. Bendi Raviteja
40.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737 & 740/2026 For Stay IA No. 738/2026	Debashis Bose Vs State Bank of India & Anr. WITH	Ms. Deepika Murali	Mr. Edward James R1
41.	Comp App (AT) (CH) (Ins) No. 263/2026 For Urgent Listing IA No. 1145/2026 For Exemption IA No. 742 & 744/2026 For Stay IA No. 743/2026	Pragya Jhunjunwala Vs State Bank of India & Anr.	Mr. Arun C Mohan	Mr. Edward James R1

12:45 PM

For Hearing (Part Heard)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025 To Adv. Hg. IA No. 1541/2025 To Vacate Stay IA No. 982/2026 Part-Heard	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albyness
43.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025 To Vacate Stay IA No. 983/2026 Part-Heard	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd & 3 Ors.	Ms. R Moneshaa	Mr. F Raymond Albyness

02:00 PM

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, the Officiating Chairperson
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthilkumar&9 Ors WITH	Mr. H Karthik Seshadri	Mr.AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr.Surya Teja SS Nalla R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr.Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. NP Vijaykumar R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No. 81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr.Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
4.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298,1188/2023 & 642/2026 For Urgent Hearing IA No. 257/2026	D Kothai Vs D Senthil Kumar&9Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavath Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Mr. H Karthik Seshadri R8 Ms. Priyadarshini Natarajan- R9
5.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors WITH	Mr. Bhagavath Krishnan	Mr.AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Mr. H Karthik Seshadri R7

6.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar&9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R2
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
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